

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **19.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/81/CHE/2021 IN CP/748/IB/2018
NAME OF PETITIONER : V M Gurusamy (IRP)
NAME OF RESPONDENT : Poovazhagan of M/s Juku Orchem Pvt Ltd
SECTION : Sec 19(1) & 19(2) of IBC 2016

ORDER

The Applicant is represented by Mr. R. Jagadeesan, Advocate through video conferencing platform. There is no representation for the Respondent.

The Petitioner shall take a fresh notice to the Respondent and file affidavit of service on or before the next date of hearing.

List this matter on **24.08.2021** for filing counter and disposal.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

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(R. SUCHARITHA)
MEMBER (JUDICIAL)